

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3093
ANSWERED ON 20.03.2023**

Pension Scheme for Employees of Navodaya Vidyalayas

†3093. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has implemented pension scheme for teaching and non-teaching employees engaged in Navodaya Vidyalayas;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the teaching and non-teaching staff who joined Navodaya Vidyalayas before and after 2005 have been denied the facility of pension, if so, the details thereof;
- (d) whether the Government has received any memorandum/requests for providing the facility of pension to the staff of Navodaya Vidyalay; and
- (e) if so, the details thereof as on date and the action taken or proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (e) Department of Pension and Pensioners' Welfare issued an Office Memorandum dated 01.05.1987 whereby all Contributory Provident Fund (CPF) beneficiaries, who were in service as on 01.01.1986 would be deemed to have come over to the Pension Scheme, unless specifically opted to remain under the CPF Scheme. The employees of Navodaya Vidyalaya Samiti (NVS) had been given the benefits of CPF Scheme w.e.f. 01.04.1988. The matter to extend the benefit of CCS (Pension) Rules, 1972 to NVS employees who joined prior to 01.01.2004, the date when New Pension Scheme (now National Pension System) (NPS) was introduced, has been considered by the Ministry from time to time in consultation with Ministry of Finance and Department of Pension and Pensioners' Welfare. However, it has not been agreed to, as it would be against the policy regime of the Government of India in terms of Department of Expenditure's directives dated 16.03.2000. The NPS, which was introduced for the Central Government employees w.e.f. 1.1.2004, was made applicable to the regular employees of NVS w.e.f. 1.4.2009. Those employees who

had joined NVS on regular basis before 1.4.2009 were given an option to continue with the existing CPF scheme or to join the NPS. The option was to be exercised by 3.11.2009. The staff of the Navodaya Vidyalaya Samiti are already entitled to benefits of either the CPF scheme or the NPS having regard to the option exercised by them.

The requests for providing the facility of pension to the staff of NVS are received from the serving as well as retired employees from time to time and the same have been considered by the Ministry in consultation with Ministry of Finance and Department of Pension and Pensioners' Welfare.
